

National Company Law Tribunal

Allahabad Bench

CP NO. 13/59/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: J. R. Organics Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 59 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.	ABHISHEK ANAND	ADVOCATE	RESPONDENT	Abhishek

Sh. Anil Kumar, PCS for the petitioner. Sh. Abhishek Anand, Advocate for the respondent.

At the request of learned counsel for the parties, the matter is adjourned to 26th February, 2018 for argument.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)